

NATIONAL COMPANY LAW TRIBUNAL
PRINCIPAL BENCH
NEW DELHI

C.P NO. 118(ND)/2016
CA NO.

CORAM:


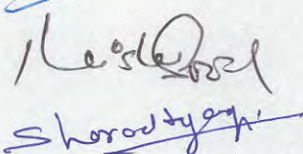
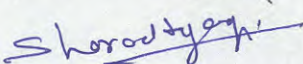
PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. R.VARADHARAJAN
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 14.03.2017

NAME OF THE COMPANY: Chander Prakash Kathuria
Vs
M/s. Ultra Tech Township Developers Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
①	DHRUV GUPTA	ADVOCATE	FOR PETITIONER	
2	Rishi Sood	Adv.	for petitioner	
2	SHARADITYA AGS	ADV.	FOR RESPONDENT	

ORDER

For order see C.P. No. 130(ND)/2016.